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**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH**

**REPORT ON LIST OF STAKEHOLDERS BY LIQUIDATOR UNDER
THE INSOLVENCY AND BANKRUPTCY CODE 2016**

(Under Regulations 31 of Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

CP: 214/(KB)/2018

In the matter of:

Makpower Transformers Private Limited (In Liquidation)

... CORPORATE DEBTOR

Subject: Report on List of Stakeholders under Regulations 31 of
Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016 by **Pradeep Kumar Goenka, Liquidator** under the
Insolvency and Bankruptcy Code, 2016.

By:

Pradeep Kumar Goenka
Insolvency Professional
AV Insolvency Professionals Pvt. Ltd.
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Pradeep Goenka

Pradeep Kumar Goenka
Liquidator in the matter of
Makpower Transformers Private Limited
IEBI/IPA-002/IP-N00294/2017-2018/10851

Before the National Company Law Tribunal

Kolkata Bench

CP no.: 214/(KB)/2018

In the matter of:

Makpower Transformers Private Limited (In Liquidation)

Report on list of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by **Pradeep Kumar Goenka, Liquidator** under the Insolvency and Bankruptcy Code, 2016.

On the application for Corporate Insolvency Resolution Process filed by **Oriental Agencies (Unit of Oriental Power Electricals Private Limited), Operational Creditor** under section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the **Kolkata Bench** vide Order dated 30.11.2018 wherein, **Pradeep Kumar Goenka**, the undersigned, was appointed as Interim Resolution Professional and then appointed by CoC as Resolution Professional. The CD was ordered to be liquidated by an order

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passed by Hon'ble bench on 16.09.2019 and **Pradeep Kumar Goenka**, the undersigned, was appointed as Liquidator in the matter.

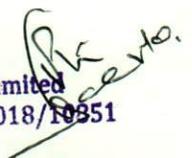
The liquidator hereby submits his Report on List of Stakeholders of the CD for information and records.

1. Amounts of claim admitted

The Liquidator hereby submits that he had received 1 claim from a secured financial creditor in response to the Public Announcement published on 01.10.2019. The claim was verified and claim amount of Rs. 22,18,67,932.11 was admitted by the Liquidator as against the claim amount submitted for Rs. 23,46,45,184.09. Liquidator further submits that claims received from workmen / employees of the CD could not be verified in the absence of records of workmen / employees which were not provided by the Directors of the CD during the CIRP Period, hence not admitted as yet. Liquidator has communicated with the Directors to provide relevant details of workmen / employees to enable him to verify the claims and admit if admissible. A list of claims received and admitted is given below:

Category wise details of stakeholders / claimants are given hereunder:

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A. Secured Creditors

Sl. No.	Details of Creditors	Claim Admitted (Rs.)	Extent of security	Whether admitted in part or whole
1.	State Bank of India	22,18,67,932.11	Secured	Claim submitted was for Rs. 23,46,45,184.09
	Total	22,18,67,932.11		

B. Workmen / Employees

S. No.	Details of Creditors	Amount Claimed (Rs.)	Claim Admitted (Rs.)
1	Mr. Kalyan Sanyal	184,875.00	0.00
2	Mr. Suman Mondal	51,538.00	0.00
3	Mr. Duranto Ghorui	44,422.00	0.00
4	Mr. Dhananjay Kumar Pandey	307,650.00	0.00
5	Mr. Ashoke Yadav	55,248.00	0.00
6	Mr. Subhra Kanrar	45,432.00	0.00
7	Mr. Tapas Das	37,903.00	0.00
8	Mr. Sitangshu Sekhar Das	354,980.00	0.00
9	Mr. Arun Kumar Nag	115,691.00	0.00
10	Mr. Sanat Malik	95,998.00	0.00
11	Mr. Madhab Das	101,229.00	0.00
12	Mr. Rakesh Singh	307,650.00	0.00
13	Mr. Mrinal Majhi	52,614.00	0.00
14	Mr. Ciranjit Bhattacharya	33,210.00	0.00
15	Mr. Sanjay Das	58,421.00	0.00
16	Mr. Alok Ranjan	125,000.00	0.00
17	Mr. Soumen Banerjee	8,60,00.00	0.00
18	Mr. Dinesh Das	28,557.00	0.00
19	Mr. Avijit Ghosh	120,574.00	0.00
20	Mr. Bijay Kumar Das	99,741.00	0.00

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21	Mr. Tapan Kumar Roy	476,163.00	0.00
22	Mr. Bablu Patra	902,997.00	0.00
23	Mr. Tarun Roy	264,153.00	0.00
24	Mr. Pradip Patra	236,923.00	0.00
25	Mr. Ganesh Manna	34,615.00	0.00
26	Mr. Sri Krishna Maji	49,983.00	0.00
27	Mr. Biswajit Ghosh	24,000.00	0.00
28	Mr. Dayamoy Dubey	840,000.00	0.00
	Total	50,49,567.00	0.00

C. Other Financial Creditors

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

D. Employees

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	As in B above		

E. Government dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

F. Other dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

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 I. C. No. 002/IP-N00294/2017-2018/10051

Pradeep Goenka

2. Extent to which the debts or dues are secured or unsecured

Name of the Claimant & claim Amount admitted	Security interest
<p>State Bank of India Rs. 22,18,67,932.11</p>	<p>a) Equitable Mortgage over factory land (Deed No. 4135, 7788, 7763, 6673, 4134, 4136, 4137 & 012580) situated at Mouza-Jagatpur, PS-Uluberia, Dist. Howrah in the name of the CD and building thereon and hypothecation charge over the entire plant & Machineries and other Fixed Assets of the CD.</p> <p>b) Equitable Mortgage of all that piece and parcel of land measuring 5 cottahs and 12 chittaks (Deed No. 549) together with RT Shed and comprised in Dag No. 681 & 682, J.L. No 9, Khaitan No. 197, Mouza - Belgachia Kismat, Kown as Holding No. 956, Beneras Road, Belgachia, Howrah owned by Smt. Bindu Agarwal & Smt.Parag Agarwal.</p>


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3. Proofs admitted or rejected in part, and the proofs wholly rejected

- a) Claim of State Bank of India has been admitted partly owing to correction in calculation of the claim amount committed by the claimant as appearing in Serial No. 1(A) above.
- b) Claims received from workmen / employees of the CD could not be verified in the absence of records of workmen / employees which were not provided by the Directors of the CD during the CIRP Period, hence not admitted as yet. Liquidator has communicated with the Directors to provide relevant details of workmen / employees to enable him to verify the claims and admit if admissible. List of claims received from Workmen / Employees is given hereinabove under serial No. 1(B).

**Liquidator in the matter of
Makpower Transformers Private Limited (In Liquidation)**


Pradeep Kumar Goenka
Liquidator in the matter of
Makpower Transformers Private Limited
IBBI/IPA-002/IP-N00294/2017-2018/10851
Regn. No. : IBBI/IPA-002/IP-N00294/2017-2018/10851
Place : Kolkata
Date: 29.11.2019

**Before The National Company Law
Tribunal, Kolkata Bench**

CP: 214/(KB)/2018

**IN THE MATTER OF:
Makpower Transformers Private
Limited
- (In liquidation)**

**Report on List of Stakeholders
submitted by Liquidator**

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AV Insolvency Professionals Pvt. Ltd.
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